## GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:580 ANSWERED ON:24.02.2011 WATER DISPUTES BETWEEN SOUTHERN STATES Kumar Shri P.;Sivasami Shri C.;Venugopal Shri P.

## Will the Minister of WATER RESOURCES be pleased to state:

- (a) the total number of water sharing dispute cases between Tamil Nadu and Neighbouring States pending in Water Tribunals as on date; and
- (b) the present status of each pending case?

## **Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) There is one water dispute pertaining to interstate river Cauvery and river valley thereof among the States of Tamil Nadu, Karnataka, Kerala and Puducherry pending before Cauvery Water Disputes Tribunal (CWDT).

The CWDT has given its report and decision under Section 5(2) of the Inter State River Water Disputes (ISRWD) Act, 1956 on 5.2.2007. The party states and Central Government have sought further clarification and guidance under Section 5(3) of the ISRWD Act, 1956. Meanwhile party states have filed Special Leave Petitions (SLPs) in the Supreme Court against the report and decision dated 5.2.2007 of CWDT and Court has granted leave. The matter is subjudice.